

BA No. 7 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

Adjourned at the request of Shri KP Bhattacharjee,
Advocate, holding brief for Shri R Gurung, counsel for the
applicant.

List after two weeks.

CHIEF JUSTICE

dev
30.05.14

MC No. 109 of 2014
IN WP(C) No. 128 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 128 of
2014.

CHIEF JUSTICE

dev
30.05.14

MC No. 130 of 2014
IN WP(C) No. 372 of 2013

30.05.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 372 of
2013.

CHIEF JUSTICE

dev
30.05.14

MC No. 140 of 2014
IN WP(C) No. 168 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

List this Misc. Case along with WP(C)No. 168 of
2014.

CHIEF JUSTICE

dev
30.05.14

MC No. 142 of 2014
IN WP(C) No. 184 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

In view of the order of the date passed in WP(C)No. 184 of 2014, no further order needs to be passed in this Misc. Case No. 142 of 2014, which stands disposed of.

CHIEF JUSTICE

dev
30.05.14

WP(C) No. 128 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

Ms A Sinha, Advocate, present for the petitioner.

Shri KP Bhattacharjee, Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed further four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
30.05.14

WP(C) No. 168 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

Shri HL Shangreiso, Advocate, present for the petitioner.

Shri P Nongbri, Advocate, present for respondent No. 2.

Shri AK Bhattacharjee, Senior Advocate, present for respondent No. 3.

Affidavit-in-opposition has been filed on behalf of respondent No. 2. Same be taken on record.

Learned counsel for respondent No. 3 prays for and is allowed further two weeks' time to file counter affidavit.

List on 20.06.2014.

CHIEF JUSTICE

dev
30.05.14

WP(C) No. 180 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

Shri S Nath, Advocate, present for the petitioner.

Shri ND Chullai, Senior Govt. Advocate, present for
the respondents.

List this writ petition before the Division Bench on
Monday (02.06.2014) for Admission.

CHIEF JUSTICE

dev
30.05.14

WP(C) No. 182 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

Shri P Dey, Advocate, present for the petitioner.

Ms PS Nongbri, Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
30.05.14

WP(C) No. 183 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

Shri P Dey, Advocate, present for the petitioner.

Ms PS Nongbri, Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
30.05.14

WP(C) No. 185 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

Shri A Ahmed, Advocate, present for the petitioner.

Shri VK Jindal, Senior Advocate, present for the respondent No. 2.

Learned counsel for the respondent No. 2 prays for and is allowed four weeks' time to file counter affidavit.

The petitioner is allowed to get served copies of the petition on the other respondents who are also allowed to file counter affidavit within a period of four weeks.

List after four weeks.

CHIEF JUSTICE

dev
30.05.14

WP(C) No. 186 of 2014

30.05.2014

HON'BLE THE CHIEF JUSTICE

Shri HR Nath, Advocate, present for the petitioner.

Shri VK Jindal, Senior Advocate, present for the respondents.

Learned counsel for the petitioner prays for and is allowed to withdraw this writ petition with liberty to press his representation lying with the respondents.

CHIEF JUSTICE

dev
30.05.14

WP(C) No. 372 of 2013

30.05.2014

HON'BLE THE CHIEF JUSTICE

Ms P Bhattacharjee, Advocate, present for the petitioner.

Shri SC Shyam, Senior Advocate, present for the respondents.

Heard.

Admit the petition.

Affidavits are already exchanged.

List this writ petition for hearing before the appropriate Bench on 10.06.2014.

CHIEF JUSTICE

dev
30.05.14